

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. No.42 of 1999
(O.A. No.47 of 1997)

Present: Hon'ble Mr. D. Purakayastha, Judicial Member

UNION OF INDIA & ORS.

VS

SMT. KRISHNA DAS

For the Applicants : Mr. B. Mukherjee, counsel

For the Respondents(OP) : Mr. R. Roy, counsel

Heard on 16.2.1999

: : Date of order: 16.2.1999

O R D E R

Mr. B. Mukherjee, learned counsel appearing for the applicants in M.A. submits that Ms. Krishna Das, respondent OP has got the appointment as per direction of this Tribunal and he produced a letter of appointment today. So, in view of such submission the Miscellaneous application has become infructuous. Thereby it is disposed of.


MEMBER (J)